

*[English]***Arms Dropping**

3767. SHRI SULTAN SALAHUDDIN OWAIISI : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Army Intelligence Wing has warned regarding an encore of Purulia type arms dropping from some militant outfits;

(b) if so, the steps taken/proposed to be taken to dislodge such attempts in future;

(c) whether the proposed steps are likely to affect the tourist flow to India, and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) Yes, Sir.

(b) Ministry of Defence has taken the following steps:—

(i) Headquarters, Eastern Air Command (HQ, EAC) has been directed to implement a high state of vigilance over the air space over the area with all available resources.

(ii) Army Border Out Posts along the border have been tasked to report any aircraft movement on the HF net to HQ, EAC. HQ, EAC is the coordinating agency.

(iii) DGCA has been informed that all non-scheduled aircraft movements in the area are to be treated with utmost caution. Any suspicious indications from such movements are to be immediately informed to all concerned security agencies.

(iv) Helicopters have been tasked to carry out reconnaissance and patrol of the area twice a day for a period of atleast one hour at random intervals.

(v) Army has been alerted to exercise vigilance in the entire area along the border.

(vi) Assam Rifles out posts on the Myanmar/Nagaland border have been alerted to exercise vigilance.

(c) No Sir.

(d) Does not arise in view of (c) above.

*[Translation]***National Crime Records Bureau**

3768. SHRI SHIVRAJ SINGH :
SHRI RAVINDRA KUMAR PANDEY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the National Crime Records Bureau has conducted any survey to identify such States/Union Territories where crimes are being committed on large scale;

(b) if so, the details thereof;

(c) the States/Union Territories where the crime rate is maximum and minimum alongwith the details of such crimes separately;

(d) whether any assistance has been provided by the Union Government to these States/Union Territories during the last three years; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (e) The National Crime Records Bureau has not conducted any such survey. However, the Bureau collects, compiles and analyses crime figures of various States and Union Territories in its annual publication "Crime in India". The latest published report is for the year 1994. Details in regard to the crime rate and the incidence of crime are available in the enclosed statement.

Among the States, the crime rate is the highest in the case of Rajasthan while it is the lowest in the case of Punjab. Among the Union territories, the crime rate is the highest in the case of Delhi and the lowest in the case of Lakshadweep.

'Public Order' and 'Police' are State subjects. However, the Central Government has been assisting the State Governments under its scheme — Modernisation of State Police Forces, in order to strengthening their policing infrastructure. The following assistance was provided to Rajasthan and Punjab under the scheme during the last three years:—

State	Year (Rs. in lakhs)		
	1993-94	1994-95	1995-96
Rajasthan	105.02	224.92	77.46
Punjab	38.09	84.65	84.65

Financial assistance under the said scheme is not provided to the Union territories which are otherwise Centrally assisted.